

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1100  
ANSWERED ON:07.03.2007  
BORDER ISSUES WITH NEIGHBOURING COUNTRIES  
Singh Shri Dushyant

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government has taken any steps to resolve Indo-China, Indo-Pak and Indo-Bangladesh border disputes;
- (b) if so, the details of the discussion held and the outcome thereof;
- (c) whether any further talks have been proposed to be held with these countries in the near future; and
- (d) if so, the likely dates fixed for any such bilateral talks with these countries?

**Answer**

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE)

(a)-(d) India has appropriate mechanisms with Bangladesh, China, and Pakistan to address border-related issues. Details are given below, country-wise:

**Bangladesh**

The Land Boundary Agreement (LBA), signed between India and Bangladesh in 1974, has been implemented except for three issues pertaining to:

- (i) demarcation of 6.1 Km. of the border in three sectors, namely: Lathitilla-Dumabari (3 km in Assam sector), South Berubari (1.5 km in West Bengal sector), and Muhuri river/Belonia sector (1.6 km in Tripura sector);
- (ii) Exchange of adverse possessions; and
- (iii) Exchange of enclaves.

These issues are discussed in the Indo-Bangladesh Joint Boundary Working Group, which has met thrice so far. The dates for the next meeting will be decided through diplomatic channels

**China**

In June 2003, India and China each appointed a Special Representative on the boundary question to explore the framework of a boundary settlement, from the political perspective of the overall bilateral relationship. There have been nine meetings of the Special Representatives so far with the last round being held in New Delhi on January 16-18, 2007. Both sides signed the `Agreement on Political Parameters and Guiding Principles for Settlement of India-China Boundary Question` on April 11, 2005 during the visit of the Chinese Premier to India. The two Special Representatives are presently engaged in discussions on an agreed framework for a boundary settlement on the basis of the aforementioned Agreement. The dates of the next round of talks would be decided through diplomatic channels.

**Pakistan**

India-Pakistan talks on the Jammu & Kashmir and Sir Creek issues are held within the framework of the Composite Dialogue. The 4th round of the Composite Dialogue is scheduled to commence with the Foreign Secretary talks in Islamabad on 13-14 March 2007. In Jammu & Kashmir, Pakistan is in illegal occupation of about 78,000 sq. kms. of Indian territory and has illegally ceded 5180 sq. kms. of Indian territory to China.

On Sir Creek, a joint survey of the horizontal segment was conducted in January 2005 and a joint survey of the creek segment is currently taking place. Talks have also been held with Pakistan on the delimitation of the maritime boundary.